

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/216/2017

NAME OF THE PETITIONER(S)

: CAPE BUILDERS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R-J-HARIHARAW

B. Sarathbehr hr Roc, Chemai

Prepresentis lourses Por B. S. a. Dr. Roc. Chennos

ORDER

PCS present on behalf of the Applicant. Counsel for RoC also present and prayed for time to file objections. At request, time is enlarged. Put up on 23.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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